OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

<u>ORDER</u>

Sub:- Constitution of Committee for the engagement of Law Researchers for District Judges (Commercial Courts), Central District.

Pursuant to the directions contained in "Guidelines for Engagement of Law Researchers for the District Judges (Commercial Courts) in Delhi 2023", as approved by the Hon'ble the Chief Justice and Hon'ble EODB (Ease of Doing Business) Committee, Delhi High Court, New Delhi, the following Committee is hereby constituted for the engagement of Law Researchers for District Judges (Commercial Courts) in Central District, Tis Hazari Courts, Delhi with immediate effect:-

S.No	Name of the Committee	Name of the Judicial Officer	Designation
1	Committee for the engagement of Law Researchers for District Judges (Commercial Courts)	Principal District & Sessions Judge (HQs)	Chairperson
		Principal Judge, Family Court (Central)	Member
		Senior Most District Judge (Commercial Court), Central	Member

However, the correspondence with the Hon'ble High Court of Delhi /New Delhi, will be done only through the undersigned.

ARISH & ATHPAUA.

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs) Delhi 🍬

995/ No. <u>28359 - 334 /F.1(3)/Gaz/23</u>

Dated 9 APR 2023

Sub:- Committee for the engagement of Law Researchers for District Judges (Commercial Courts). <u>Copy forwarded for information & necessary action to :</u>

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi.
- 3. The Principal Judge, Family Court (HQs), Dwarka, New Delhi.
- 4. The Officer In Charge, General Branch, Accounts Branch, (Central) & Recruitment Cell, Tis Hazari Court, Delhi,
- 5. The Officers concerned.
- 6. The Sr.AO(J)/Branch In-charge, Administration Branch-I, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with said committee.
- 7. The P.S. to the undersigned.

8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

9. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi A